

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3430

ANSWERED ON:13.03.2003

BLACKLISTED PRODUCERS HONOURED BY DOORDARSHAN

ADHIR RANJAN CHOWDHURY;HANNAN MOLLAH;NARESH KUMAR PUGLIA;SHYAMA SINGH

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Doordarshan have decided to re-assign programmes to private producers, who were earlier blacklisted for not paying dues as reported in the Times of India dated February 11, 2003;
- (b) if so, the reasons and justification thereof;
- (c) whether the Government/Prasar Bharati propose to reconsider its decision not to permit defaulters again;
- (d) whether there is also a huge amount of outstanding dues from producers of serials in Doordarshan;
- (e) if so, the details thereof alongwith the name of such producers in each regional DD and National DD Channels, who have huge dues till date;
- (f) the action taken/likely to be taken by the Government to realise those dues; and
- (g) the arrangements the Government have to make to check such dues in future and not to permit manipulated defaulters again?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI RAVI SHANKAR PRASAD)

- (a) to (g): The information is being collected and will be laid on the Table of the House.